

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2673/2023

STATE OF U.P.

Appellant(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

Date : 10-10-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Yasharth Kant, AOR

For Respondent(s) Mr. Vishwajit Singh, Sr.Adv.
Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Vibha Bhat, Adv.
Mr. Suryansh Singh, Adv.
Ms. Rashi Bajpayee, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondent is present today represented by Mr. Vishwajit Singh. He has submitted that he has identified Bhoop Singh, who is present in this Court and it is also submitted that he has also executed a bail bond before the Court of CJM, Kanpur Dehat. His personal appearance in this appeal is dispensed with for the present.

Let the appeal be listed for hearing in due course.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(VIDYA NEGI)
ASSISTANT REGISTRAR